



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

Notification

Jammu, 11th of December, 2025

S.O.315.- In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Honorable Lieutenant Governor, is pleased to make the following amendment to the Jammu and Kashmir Ex-servicemen (Re-employment in Public Services & Posts) Rules, 2021, namely:

In Rule 2, in clause (c), for sub-clause (1)(a), following shall be substituted; namely

“ (i) Who has served in any rank whether as a combatant or non-combatant in the Regular Army, Navy, Air Force and Territorial Army of the Indian Union, and

(a) Who either has been retired or relieved or discharged from such service whether at his own request or being relieved by the employer after earning his or her pension; or ”

By order of the Lieutenant Governor.


(M.Raju) IAS

Commissioner/Secretary to the Government

No: GAD-MTGORBIV/142/2021(35553)

Dated.11.12.2025

Copy to:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to Hon'ble Chief Minister, J&K.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioners, Jammu/Kashmir.

10. Director General, J&K Institute of Management, Public Administration & Rural Development.
11. Resident Commissioner, J&K Government, New Delhi.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director Information, J&K.
15. Director, Archives, Archaeology & Museums.
16. Director, Estates, Jammu/Kashmir.
17. Secretary, J&K Public Service Commission.
18. Secretary, J&K Services Selection Board.
19. Director, Sainik Welfare Department, J&K.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to Hon'ble Deputy Chief Minister.
22. OSD/Private Secretary to the Hon'ble Chief Minister.
23. Private Secretary to the Chief Secretary, J&K.
24. Private Secretary to all Hon'ble Ministers.
25. Private Secretary to Commissioner/Secretary to the Government, GAD.
26. Private Secretary to Advisor to the Hon'ble Chief Minister.
27. Government Order/Stock file/Website, GAD.

"Hindi and Urdu versions shall follow".